

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 3738/2020

(Arising out of impugned final judgment and order dated 31-01-2019 in A482 No. 4062/2019 passed by the High Court of Judicature at Allahabad)

SHIV KUMAR

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.24294/2020-CONDONATION OF DELAY IN FILING and IA No.24295/2020-EXEMPTION FROM FILING O.T.)

Date : 24-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Praveen Agrawal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

In the meantime, there shall be stay of the operation of the impugned judgment.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(PRADEEP KUMAR)
BRANCH OFFICER

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